HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 34

Date: 11 May, 2023.

To,

Sri Digvijay Pant, Assistant Registrar (I.T.)/ System Analyst

Subject: Regarding Selection to the vacant post of Deputy Registrar (I.T.) / Senior System Analyst.

For the purpose of filling up 01 (One) vacant post of Deputy Registrar (I.T.)/ Senior System Analyst in the establishment of High Court of Uttarakhand, a Viva-voce is scheduled to be held on 24.05.2023 at 05:45 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.

The aforementioned Assistant Registrar (I.T.)/ System Analyst of the Court is directed to appear for the said Viva-voce on 24th May, 2023 at 05:45 P.M. at the designated place.

By order of Hon'ble the Chief Justice

Sd/(Anuj Kumar Sangal)
Registrar General
High Court of Uttarakhand, Nainital.

Date: 11 May, 2023.

No. 22 HG /UHC/I-a-3/Recruitment Cell/2022
Copy forwarded for information and necessary action to:-

- 1. P.S. to Registrar General.
- 2. Concerned officer of the Court.
- 3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
- 4. Assistant Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
- 5. Guard File/Notice Board.

By Order,

Registrar (Inspection